

C.P NO. 68(MB)/2010
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

NAME OF THE COMPANY Sh. Vikram Ahuja
Vs.
M/s. Greenstone Investments Pvt. Ltd. & Ors.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Orders pronounced

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)